

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

35(ND)15

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Pratham Sharma and Ms. Ritika Goyal, Advocates		
	For the Respondent:	Mr. Manik Dogra, Advocate		

ORDER

Ld. Counsels confirm that all compliances under the settlement shall be made on or before 6th August, 2018. The settlement which is to be executed between the parties shall also be placed on record. In view of the same, they pray for an adjournment.

Be listed on 6th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)